

June 20, 2025

## Corrigendum - Limited Request for Proposal for Procurement of Consultancy and Project Management Services for Modernisation of Currency Management Infrastructure in India, Mumbai

Reserve Bank of India, Department of Currency Management, Central Office had invited E-tender Ref No. - <u>RBI/DCM-Central Office Departments/Others/2/25-26/ET/70</u> on the captioned subject which was published on MSTC Portal and RBI website (<u>www.rbi.org.in</u>) on May 2, 2025. Corrigendum along with clarifications to pre-bid queries to the same was issued on <u>June 6, 2025</u>.

2. In this context, it is notified that certain clauses of the RFP document have been modified as under:

Section & Para No. of RFP Document	Existing Clause	Modified / New Clause
3.7 ix.	No existing clause	The tenderer shall submit
Commercial Bid		the "Total Cost (Part I +
submission		Part II) (excluding taxes)"
		[Serial no 4 in Form S] in E-
		tender HTML format, along
		with uploading the duly
		filled 'Form S - Form for
		Submission of Commercial
		Bid' under 'Price Cover
		Option' as part of the
		document upload checklist
		on MSTC portal. In case of
		discrepancy between the
		Total Cost (Part I + Part II)

		(excluding taxes)
		mentioned in HTML format
		and in 'Form S (submitted
		under Price Cover)', the
		Total Cost (Part I + Part II)
		(excluding taxes)
		mentioned in the Form S
		(submitted under Price
		Cover) shall prevail.
3.10.3. Bidding Process	Note: The Bank shall	This clause is deleted.
viii.	upload the Commercial Bid	
	form in Excel format on	
	MSTC portal post the Pre-	
	Bid meeting to include	
	changes if any on account	
	of corrigendum.	

All other provisions and terms and conditions of the RFP remain unchanged.

Chief General Manager-in-Charge Department of Currency Management